

## ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE SHIRCY V.

DATE OF APPOINTMENT : 05.10.2016

### DECLARED ASSETS

### ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1. 4.98 cents of land in Survey No.2.15/600 of Venga Village, Kozhikode Taluk	Residential Building	Fixed Deposit Rs.5,43,897/- Rs.4,50,000/- (S.B.Account)	60 Sovereigns	Nil	Nil
2. 1/4 <sup>th</sup> right in 33 cents land in S/No.214/6 in Thodupuzha Taluk, Thodupuzha Village (family property)	Land				

### LIABILITIES

#### Particulars:-

1. Housing Loan in the joint account with Dr. Balachandran (Husband) from Punjab National Bank, SM Street Branch, Kozhikode. ( 9,50,000/- )

2.

  
Signature

Date: 20.02.2017

Full name and address  
JUSTICE SHIRCY V.  
JUDGE, HIGH COURT OF KERALA

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Note:- Further details available with the Hon'ble Chief Justice